

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

272/14(1)/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2018.**

NAME OF THE COMPANY: M/s. Metbrass Plassim India Ltd.

SECTION OF THE COMPANIES ACT: 14(1)


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


For the Petitioner (s) : Ms. Pratibha Gupta, Advocate

For the Respondent (s): Ms. Kusum Yadav, Company Prosecutor, ROC

ORDER

Reserved for Orders.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**